

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1920
TO BE ANSWERED ON JULY 31, 2025**

SOLID WASTE MANAGEMENT IN BODOLAND

NO. 1920. SHRI JOYANTA BASUMATARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken necessary steps for solid waste management in Bodoland Territorial Region;**
- (b) if so, the details thereof along with the funds allocated and released for the purpose during each of the last five years and if not, the reasons therefor;**
- (c) whether the Government has faced any implementation delays due to any reasons and if so, the details thereof; and**
- (d) the details of the steps taken/being taken by the Government to expedite the process of solid waste management in the Region?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) : Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste.

Funds under SBM-U are allocated for the entire mission period and not on yearly basis. The State of Assam has been allocated ₹244.30 crores and ₹503.50 crores under SBM-U (2014-2021) and SBM-U 2.0 (2021-2026) respectively. In Phase I of SBM-U, ₹207.49 crores were released to State of Assam and under SBM-U 2.0, the State has claimed ₹84.41 crores so far.

Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country.

To support the States/ULBs, Ministry of Housing & Urban Affairs (MoHUA) provide policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid waste.
